

aminees at the Kirorimal College, Delhi on the 10th May, 1990;

(b) if so, the details thereof; and

(c) whether any arrest has been made in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) According to the information furnished by the Delhi University, no incident involving malpractice by examinees at Kirorimal College on 10th May, 1990 resulting in any arrest has been brought to the notice of the University.

Correspondence Course for B. Ed by Women's Rural Vishwavidyalaya for Women

2304. CHOWDHRY HARI SINGH: Will the PRIME MINISTER be pleased to state;

(a) whether Government's attention has been drawn to an advertisement in the 'Deccan Chronicle', Secunderabad, dated the 13th July, 1990 offering a Correspondence Course for B. Ed. by Women's Rural Vishwavidyalaya for Women;

(b) if so, whether the said Vishwavidyalaya is recognised by the Central Government and various Universities, as claimed in the above advertisement; and

(c) if answer to part (b) above be in the negative, what is the correct position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) No, Sir.

(c) According to the provisions of UGC Act, no institution other than a university set up under a Central,

Provincial or State Act, or an institution granted deemed to be university status by Central Government, is entitled to associate the word "University" with its name. According to the information furnished by University Grants Commission, Women's Rural Vishwavidyalaya for Women is not entitled to call itself a University/Vishwavidyalaya and award degrees. Both University Grants Commission and Association of Indian Universities have issued public notices cautioning the student community and general public that Mahila Gram Vidyapith/Vishwavidyalaya (Women's University), Prayag, Allahabad, is not recognised by UGC and is not empowered to award degrees. According to the information furnished by Government of Uttar Pradesh, a case under Section 420 IPC and under UGC Act has been filed against this institution. This institution now seems to be operating from Hyderabad and State Government would be requested to take appropriate legal action against it.

महाराष्ट्र में इंजीनियरी कालिजों की स्थापना

2305. श्री विश्वासराव रामराव पाटिल : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार महाराष्ट्र में कुछ और इंजीनियरी कालिज स्थापित करने का विचार रखती है ;

(ख) यदि हां, तो इस संबंध में ध्यौरा क्या है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमनबाई मेहता) :

(क) से (ग) महाराष्ट्र सरकार ने राज्य में दस नये इंजीनियरिंग कालिजों को आरंभ करने के प्रस्ताव अखिल भारतीय तकनीकी शिक्षा परिषद की पश्चिमी क्षेत्रीय समिति को भेजे हैं । इनमें से नौ प्रस्ताव निजी सोसायटियों/न्यासों से और एक प्रस्ताव राष्ट्रीय कैमिकल्स एंड फर्टिलाइजर्स कार-

पोरेशन (एक सार्वजनिक क्षेत्र का उपक्रम) से प्राप्त हुआ है। प्रत्येक प्रस्ताव के संबंध में वर्तमान स्थिति का संलग्न विवरण में उल्लेख किया गया है।

विवरण

क्रमांक	प्रस्ताव के ब्यौरे	वर्तमान स्थिति
1.	माले गांव शाकाहारी सब्जर मकराना लिमि० माले गांव तालुक बारामती-जिला पुणे।	पश्चिमी क्षेत्रीय समिति की स्थायी समिति द्वारा इस पर विचार करने के लिये इसकी विशेषज्ञ समिति द्वारा इस प्रस्ताव की जांच कर ली गयी है।
2.	सी०वी०डी० के भारतीय विद्यापीठ पुणे इंजीनियरी कालेज, सेक्टर 3, नया बम्बई।	-वही-
3.	पूर्ण विद्यार्थी गृह इंजीनियरी तथा प्रौद्योगिकी कालेज, पुणे	-वही-
4.	वसन्तदादा पाटिल प्रतिष्ठान, चूनाभट्टी बम्बई।	विशेषज्ञ समिति द्वारा 30 अगस्त 1990 को इसका दौरा करने का कार्यक्रम है।
5.	प्रिय दर्शनी इंजीनियरी कालेज, नागपुर।	4 सितम्बर, 1990 को विशेषज्ञ समिति द्वारा इसका दौरा करने का कार्यक्रम है।
6.	राष्ट्रीय कैमिकल्स एंड फर्टिलाइजर्स लिमि० बम्बई।	इन प्रस्तावों की पश्चिमी क्षेत्रीय समिति द्वारा अभी जांच की जानी है।
7.	मंडर शिक्षा सोसायटी, पेटाम्बे, तालुका वियलुन, जिला रत्नागिरी।	
8.	सत चिकित्सा प्रसारक मंडल, यावतमाल	
9.	संजरा धर्मदाय न्यास, विलास नगर तालुका तथा जिला लेटूर।	
10.	हिमने स्त्रीशिक्षण संस्थान, पुणे लड़कियों के लिये पुणे इंजीनियरी कालेज	

Place of afforestation and deforestation in States

-2306. SHRI VISHWASRAO RAM RAO PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there are any State where the pace of afforestation is less than that of deforestation;

(b) if so, whether Government have formulated any plans to check the

pace of deforestation in these States; and

(c) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILA-MANI ROURAY): (a) to (c) There is no State in the country where the Pace rate of afforestation is less than that of deforestation except Meghalaya. However, steps have been taken